

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO 133.

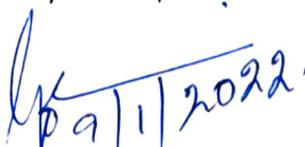
09th January, 2022

No. HCM/COVID-2020/RG/ 143 : In view of the Order dated 8th January, 2022 of the Government of Manipur, directing that all Central and State Government offices shall function with 66% physical attendance of all employees, Hon'ble The Chief Justice deems it proper to issue the following directions:

The earlier Notification No. 132 dated 06.10.2021 shall continue to hold good in all respect and remain operative until further orders with the only modification that the staff strength attending the High Court and the District Courts, Tribunal and Special Courts shall be reduced to 66% of the total strength.

District and Sessions Judges and Presiding Officers of Tribunal/Special Courts may issue necessary instructions in the light of the present notification.

By order,



(GOLMEI GAIPHULSHILLU)

Registrar General
High Court of Manipur

Copy to:

Copy to:

1. The Secretary General, Supreme Court of India.
2. The Secretary, Department of Justice, Government of India.
3. The Advocate General, Government of Manipur.
4. The Chief Secretary, Government of Manipur.
5. The Director General of Police, Government of Manipur.
6. The Registrar (Judl.) / (Vigilance) / (Admn.), High Court of Manipur.

7. All the Learned Judicial Officers, Manipur.
8. The Commissioner (Law), Government of Manipur.
9. The Govt. Advocate, Government of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. The Joint Director, Manipur Judicial Academy.
13. All the Joint Registrar, High Court of Manipur.
14. The Principle Magistrates, All Juvenile Justice Board.
15. All the Deputy Registrar, High Court of Manipur.
16. The Principal Secretary to the Hon'ble The Chief Justice, High Court of Manipur.
17. All the Assistant Registrar/ Court Manager/ LRO, High Court of Manipur.
18. The Private Secretary to the Hon'ble Mr. Justice L.S. Jamir.
19. The Private Secretary to the Hon'ble Mr. Justice M.V Muralidaran .
20. The Private Secretary to the Hon'ble Mr. Justice A. Bimol Singh.
21. The Private Secretary to the Registrar General, High Court of Manipur.
22. The System Analyst, High Court of Manipur for uploading the same to the Official website.
23. All the Superintendent / Court Officer / Stamp Reporter/ Protocol Officers, High Court of Manipur.
24. All the Court Master, High Court of Manipur.
25. The Guard File / Notice Board.
